

RAJASTHAN HIGH COURT, JOUHPUR

O R D E R

No.Estt.(RJS)/38/2009

Date : 23rd March, 2009

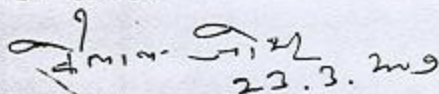
I

SHRI ANIL KUMAR MISHRA, RHJS, whose services have been repatriated from the post of Member, Rajasthan Civil Services Appellate Tribunal, Jaipur vide Government Order No.F.17(8)Karmik/K-2/85 dated 18.03.2009 to this Court, are placed at the disposal of Hon'ble the Chief Justice for his appointment / posting as Registrar (Vigilance), Rajasthan High Court Bench, Jaipur.

II

SHRI ANIL KUMAR MISHRA, RHJS, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby appointed/ posted as Registrar (Vigilance), Rajasthan High Court Bench, Jaipur with immediate effect.

BY ORDER


23.3.2009

REGISTRAR GENERAL